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**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ERNAKULAM BENCH**

**Original Application No.180/01057/2014**  
**&**  
**Original Application No.180/00190/2015**

Wednesday, this the 14<sup>th</sup> day of November, 2018

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

**Original Application No.180/01057/2014**

A.K.Thankappan Nair, S/o.late Krishnan Nair,  
HR No.190010371, Senior Telecom Supervisor,  
BSNL Project Udan, Kothamangalam.  
Residing at Pranavam, Govt. Model High School Road,  
Muvattupuzha P.O. - 686 661. ...Applicant

**(By Advocate – Mr.C.A.Joy)**

**v e r s u s**

1. Bharath Sanchar Nigma Limited  
represented by the Chairman & Managing Director,  
Corporate Office, Statesman House,  
Barakhama Road, New Delhi.
2. The Principal General Manager,  
BSNL Bhavan, Ernakulam SSA,  
Ernakulam, Cochin – 16.
3. The Accounts Officer,  
ESTT, Office of TGMP,  
BSNL Bhavan, Ernakulam, Cochin – 16. ...Respondents

**(By Advocate – Mr.P.Muraleedharan)**

**Original Application No.180/00190/2015**

M.M.Mohan Nair, S/o.late Madhavan Nair,  
Telecom Mechanic (Retired),  
H.R.No.198315578, BSNL, Telephone Exchange,  
Kizhillam, Madappattu (H), Sai Darshan,  
Thrikkalathoor, Perumbavoor – 683 557. ...Applicant

**(By Advocate – Mr.C.A.Joy)**

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**v e r s u s**

1. The Principal General Manager,  
BSNL Bhavan, Ernakulam SSA,  
Ernakulam, Cochin – 16.
2. The Accounts Officers,  
ESTT, Office of PGMT,  
BSNL Bhavan, Ernakulam, Cochin – 16. ....Respondents

**(By Advocate – Mr.P.Muraleedharan)**

These applications having been heard on 14<sup>th</sup> November 2018, the Tribunal on the same delivered the following :

**O R D E R**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Applicants was absent. There is no representation for them either. Applicants' names were called thrice. There is no reply. The O.As are dismissed for non-prosecution. No order as to costs.

(Dated this the 14<sup>th</sup> day of November 2018)

**ASHISH KALIA  
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN  
ADMINISTRATIVE MEMBER**

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**List of Annexures in O.A.No.180/01057/2014**

1. **Annexure A-1** – True copy of the pay fixation order of the applicant dated 28.8.1998.
2. **Annexure A-2** – True copy of the relevant page of the order DOT ND No.1-38/MPP-98 dated 20.4.1999 with pay fixation of the applicant dated 14.10.1999.
3. **Annexure A-3** – True copy of the fixation memo of the applicant dated 1.10.2000.
4. **Annexure A-4** – True copy of the pay fixation memo issued to the applicant based on the 2<sup>nd</sup> pay revision.
5. **Annexure A-5** – True copy of the representation dated 29.4.2014.
6. **Annexure A-6** – True copy of the order No.Q 5635008/110 dated 29.5.2014 issued by the 3<sup>rd</sup> respondent.
7. **Annexure A-7** – True copy of the representation dated 13.8.2014.
8. **Annexure R-2(a)** – True copy of the letter from AGM(Admn.), O/o.PGMT BSNL Ernakulam dated 4.7.1995.
9. **Annexure R-2(b)** – True copy of the order from Director (MPP) DOT New Delhi Lr.No.38/MPP-98 dated 16.3.2000.

**List of Annexures in O.A.No.180/00190/2015**

1. **Annexure A-1** – True copy of the pension payment order of the applicant.
2. **Annexure A-2** – True copy of the communication dated 22.2.2014 issued by the office of the Chief General Manager, Thiruvananthapuram.
3. **Annexure A-3** – True copy of the representation dated 4.7.2014.
4. **Annexure A-4** – True copy of the order of CAT Ernakulam dated 20.7.2012 in O.A.No.995/2011.
5. **Annexure R-2(a)** – True copy of the comparative statement of service particulars.
6. **Annexure R-2(b)** – True copy of the Office Letter No.211-9/2011-Pers-111 dated 4.5.2012.
7. **Annexure R-2(c)** – True copy of the office letter No.Admn/EK-A-11/PHM/11/95-97/188 dated at Kochi – 31, 13.3.1998.

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**8. Annexure R-2(d)** – True copy of the letter No.E-626/10/97-98/27 dated 17.4.1998.

**9. Annexure R-2(e)** – True copy of the pay fixation memo in IDA Scale on absorption in BSNL of applicant Mohanan Nair.M.M.

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